

**F.No. 01(01)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 10.05.2018

**ORDER NO. 90 of 2018**

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 86 of 2018 for CESTAT Mumbai** to the extent indicated below:-

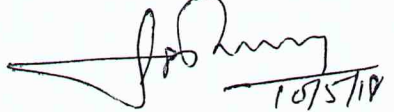
**From 10.05.2018 onwards** Hon'ble Shri C.J. Mathew, Member (T) and Hon'ble Dr. Suvendu Kumar Pati, Member (J) will hear Excise Division Bench matters.

**From 10.05.2018 onwards** Hon'ble Shri P. Dinesha, Member (J) will hear Single Member Bench matters, as notified.

**On 10.5.2018 at 2.30 p.m.** Hon'ble Shri Raju, Member (T) and Hon'ble Shri P. Dinesha, Member (J) will hear the following part-heard matters :

ST/88559/2014 and 16 others

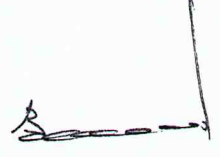
By Order

  
10/5/18

**(A.Mohan Kumar)**  
**Registrar**

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**Dy. Registrar**